

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.337
CP-117/ND/2021

IN THE MATTER OF:

Yogendra Kumar Chaudhari

.... APPLICANT/PETITIONER

Vs.

Asia Pacific Black Rocks (India) Pvt. Ltd. & Ors.

.... RESPONDENT

SECTION

U/s 241-242

Order delivered on 13.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI PRAVEEN GUPTA
MEMBER (JUDICIAL)

PRESENT:

For the Applicant :

For the Respondent :

ORDER

None appears for the parties. In the interest of justice the matter is adjourned to
16.03.2023.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(PRAVEEN GUPTA)
MEMBER (JUDICIAL)